

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 13th day of **November**, 2019

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Ms. Ajanta Dayalan, Member-A

Original Application No.330/01544/2016

Devendra Singh Sachan, aged about 62-63, Son of Shri Shiv Chandra Singh, retired from the office of Chief Postmaster, Kanpur Head Office, R/o H. No.1684, Avas Vikas Yojna Sankhya 3, Kalyanpur, Kanpur.

.....Applicant.

By Advocate –Shri R.K. Shukla

V E R S U S

1. Union of India through the Secretary, Ministry of Communication & I.T., Dak Bhawan, Sansad Marg, New Delhi - 01.
2. Director General, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi - 01.
3. Postmaster General/Director Postal Services, Kanpur Region, Kanpur- 208001.
4. Chief Postmaster, Kanpur H.O. - 208001.

..... **Respondents**

By Advocate : Shri Vinod Mishra

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Heard Shri A.N. Ambasta proxy counsel for Shri R.K. Shukla, Advocate for the applicant and Shri K.D. Mishra proxy counsel for Shri Vinod Mishra, Advocate for the respondents.

2. Learned brief holder of counsel for the applicant has filed an affidavit stating that his grievance has been redressed by the respondents and relief claimed by him has already been granted therefore he does not want to press this original application now. In view of this request, the OA is dismissed as having become infructuous.

Member-A

Member-J

RKM/